

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 9th June, 2025

S.O 149 - In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints Shri Nisar Ahmad Wani, Junior Engineer, PHE Department to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate during his deployment at Holy Cave for SANJAY-2025 with effect from 8th June 2025, for a period of 03 months.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated :- 09 -06 - 2025

No. LAW- Powr/18/2022-10

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Anantnag. This is with reference to letter No. DCA/PA/2025-26/575 Dated:- 08-06-2025.
5. General Manager Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. Shri Nisar Ahmad Wani, Junior Engineer, PHE Department, Anantnag.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section


Assistant Legal Remembrancer
Department of Law, Justice & PA

